Consumers also be conducted through electronic and print media to educate FBOs as well as
conducted for awareness of the FBO. The awareness campaign in this regard may be
3. Further, a focused and sustained awareness campaign at Mandi level may be
which is available on the FSSA’s website may also please be referred to.
check the level of pesticides. A guidance note no. 4/2018 on artificial opening of fruits
carbonate of acetylene gas. They are also advised to do similar exercise for vegetables to
possibility of opening the fruits with the aid of hammer & banned substances viz. calcium
directed to initiate effective surveillance and enforcement activities to rule out any
2. In the light of the above, Commissioners of Food Safety of all States/UTs are hereby
be tackled effectively.
Prevalence of such polluted fruits in market is a serious cause of concern which needs to
Despite prohibition on sale of artificially opened fruits by using calcium carbide, the
been artificially opened by use of acetylene gas, commonly known as carbide gas’,
have or have in their premises for the purpose of sale under Any description, fruits which have
abolition, first weakness &c, Regulation 2.3 of FSS (Prohibition and Restraints on
cause vomiting, diarrhea with or without blood, blunting sensation of the chest and
consumers. The hazards of Arsenic and Phosphorus present in Calcium Carbide can
Artificial opening of fruits by using prohibited substances like Calcium Carbide or
Regulations 2011 provides that ‘no person shall sell or offer for export or expose for sale
the use of Calcium Carbide in opening of fruits & to check the level of pesticides in
Subject: Inspections, Monitoring and sampling of fruits and vegetables to rule out

ORDER

Date: the 22nd March, 2019

FDA Bhawan, Kollam Road, New Delhi - 110002
Food Safety and Standards Authority of India
F. No. 3(5) 2015/Legal/FSSAI

fssai
Copy to: IT Division to upload the order on FSSAI's website.

o/o Chairperson, CEO, all Divisional Heads

Copy for information to:

1. Commissioners of Food Safety of all States/UTs.
2. All authorised Officers.
3. All Central Licensing Authorities, FSSAI.

To

Deputy Director (RCD)
Sanjeev Kumar

Yours faithfully,

End as above.

4. This issue with the approval of Competent Authority.